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1109 ANNUAL REPORT AND REVIEW ON THE WORKING OF INDIAN INSTITUTE OF PACK-ING BOMBAY FOR 1981-82, ANNUAL RE-PORT OF AND REVIEW ON PROJECTS AND Equipment Corporation of India Ltd., FOR 1981-82 ETC.

THE MINISTER OF COMMERCE OF THE DEPARTMENT OF SUPPLY (SHRI VISHWANATH PRATAP SINGH): I beg to lay on the Table:

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Institute of Packaging, Bombay, for the year 1981-82 along with Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the India Institute of Packaging, Bombay, for the year 1981-82.
- (2) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

[placed in Library. See No. LT-5873/ 837

- (3) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956:-
- (a) (i) Review by the Government on the working of the Projects and Equipment Corporation of India Limited, New Delhi, for the year 1981-82.
- (ii) Annual Report of the Projects and Equipment Corporation of India Limited, New Delhi, for the year 1981-82 along with Audited Accounts and the comments of the Comptroller and Auditor General thereon.

[Placed in Library. See No. LT-5874/83]

- (b) (i) Review by the Government on the working of the State Trading Corporation of India Limited, New Delhi, for the year 1981-82.
- (ii) Annual Report of the State Trading Corporation of India Limited, New Delhi, for the year 1981-82 along with Audited Accounts and the commponents

of the Comptroller and Auditor General thereon.

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- (c) (i) Review by the Government on the working of the National Textiles Corporation Limitd New Delhi, for the year 1981-82 and of its nine Subsidiary Corporations for the year 1980-81.
- (ii) Annual Report of the National Textile Corporation Limited, New Delhi, for the year 1981-82 along with Audited Accounts and the comments of the Comptroller and Auditor General thereon and of its nine Subsidiary Corporations for the year 1980-81.

[Placed in Library. See No. LT-5876/83]

ANNUAL REPORT AND REVIEW ON THE WORKING OF TRADE FAIR AUTHORITY OF INDIA FOR 1981-82, REVIEW ON AND AN-NUAL REPORT OF MMTC OF INDIA LTD., FOR 1981-82, ETC.,

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRI-MATI RAM DULARI SINHA): OM behalf of Shri P. A. SANGMA, I beg to lay on the Table:

- (1) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956:-
- (a) (i) A statement regarding Review by the Government on the working of the Trade Fair Authority of India, New Delhi, for the year 1981-82.
- (ii) Annual Report of the Trade Fair Authority of India, New Delhi, for the year 1981-82 along with Audited Accounts and the Comments of the Comptroller and Auditor General there-

[Placed in Library. See No. LT-5877/837

(b) (i) Review by the Government on the working of the Minerals and Metals Trading Corporation of India Limited, New Delhi, for the year 1981-82.